

Diversion of Kolkata-Nagpur Indigo flight

2969. SHRI SANJAY RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Kolkata-Nagpur flight of Indigo Airlines was diverted to Raipur on 29 March, 2012 after a pig strayed on to the runway at Dr. Babasaheb Ambedkar International Airport;

(b) if so, the reasons thereof; and

(c) what appropriate action Government is taking to scrupulously keep domestic/wild animals off the runway?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir.

(b) Question does not arise.

(c) Major steps taken by Government to keep domestic/wild animals off the runway are as under:

- (i) A high power National Bird Control Committee (NBCC) has been set up by the Government of India to monitor and adopt policy decision for bird/wildlife strikes prevention.
- (ii) Airfield Environment Management Committees have been constituted at every airport where scheduled flights operate, to identify sources of stray animals/bird attraction at the airport and take necessary steps for bird strike prevention.
- (iii) Aircraft Rules 1937, Rule 90 (Penalties) have been amended and a fine of Rs. one lakh or imprisonment for a term not exceeding three months or with both, have been imposed for leaving any animal object or bird in the movement area of an aerodrome.
- (iv) Inspection/Safety Audit of airports are carried out by a team consisting officers from DGCA, Airport Operator and all other stakeholders.

Incentive to carriers

2970. SHRI N.K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether most airlines, Government and private, in the Indian civil aviation industry have been posting losses over the past financial year;

(b) If so, the details thereof and the reasons therefor; and

(c) the details of measures taken or proposed to be taken by Government to provide an incentive to carriers in the sector?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Based on returns filed by airlines with Directorate General of Civil Aviation, all scheduled airlines operating in the country except IndiGo are incurring losses. The total operational losses for all the airlines for the period 2008-09, 2009-10 and 2010-11 are Rs. 19,000 cr. approx. and Rs. 10,000 cr. loss is anticipated in 2011-12. The losses incurred by Air India during the last three years are as under:

Year	Profit/Loss (Rs. in crore)
2008-09	(-) 5548.26
2009-10	(-) 5552.44
2010-11	(-) 6865.17

(c) There is no proposal to provide incentives to private airlines. However, an Inter Ministerial Working Group has been constituted under the Chairmanship of Secretary, Civil Aviation to identify the factors causing stress in civil aviation and suggest solutions to the same. Finance Secretary; Secretary, M/o Petroleum and Natural Gas; Director General of Foreign Trade and Joint Secretary (Civil Aviation) are members of this Working Group. The Working Group held its first meeting on 21.12.2011. The recommendations made by the Working Group, *inter-alia*, include rationalization of the VAT on ATF, permission to foreign airlines to invest in the domestic airlines undertakings, allow airlines to import ATF directly for their own consumption, revision of fare structure by airlines so that costs of operations are covered.

Airports in Rajasthan

2971. DR. GYAN PRAKASH PILANIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) details and status of existing airports in Rajasthan;

(b) places in Rajasthan, where small airports are proposed to be constructed during the Eleventh and Twelfth Plan period with the present status, where work has already been started;